

(c) what steps Government proposes to bail out the industry?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA) : (a) Brass Industry in Moradabad is reported to be facing some difficulties.

(b) As per information, received from State Government, the artisans of Moradabad were given loans up to Rs. 2 lakhs by different banks under the Artisan Credit Card (ACC) Scheme. Proper repayment of these loans were not made due to various reasons. The banks, therefore, issued Recovery Certificate (RC) against these artisans, due to which artisans are facing financial problems. The artisans have made request for exemption of interest on these loans, on one time settlement through the UDHYOG BANDHU forum, of the State Govt. of Uttar Pradesh. The bankers responded sympathetically and considering on case to case basis depending on its merit.

(c) Regarding loan re-payment, the subject matter pertains to the banks. However to promote Brassware Industry in Moradabad, a proposal for setting up a Common Facility Centre (CFC) under MSE-Cluster Development Programme has been approved in principle in 30th meeting of Steering Committee held during June, 2012. Complete proposal for final approval as per MSE-CDP is yet to be submitted by the SPV/State Government. In addition, the office of Development Commissioner (MSME) has provided various technical and financial assistance to the cluster under different National Manufacturing Competitive Programme (NMCP) schemes.

Self-employment under PMRY

4267. SHRIMATI NAZNIN FARUQUE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the number of youth who have been provided self-employment under the Prime Minister Rojgar Yojana (PMRY) during 2007 to 2012 in Assam;

(b) the rules fixed under the Yojana, at present;

(c) whether the recommendation of the State Government is necessary for self employment; and

(d) if so, the details thereof and the number of youth in every district for whom recommendation has been sent by the State Government during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA) : (a) and (b) Prime Minister's Rojgar Yojana (PMRY) has been discontinued with effect from 2008-09 and a new credit-linked subsidy scheme named Prime Minister's Employment Generation Programme (PMEGP) ; being implemented since 2008-09 for creation of self-employment and wage employment by setting up of micro-enterprises in the non-farm sector.

The number of persons in Assam who have been provided margin money assistance to set up micro-enterprises under PMRY/PMEGP as also the estimated employment opportunities created since 2007-08 to 2011-12 is given below:

Year	Number of projects assisted	Estimated number of employment created
2007-08 (PMRY)	5527	8291
2008-09 (PMEGP)	1228	7226
2009-10 (PMEGP)	2430	15280
2010-11 (PMEGP)	4756	38473
2011-12 (PMEGP)	5280	44205

Under PMEGP, general category beneficiaries can avail of margin money subsidy @ 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as scheduled castes, scheduled tribes, OBCs, minorities, women, exservicemen, physically handicapped, beneficiaries belonging to NER, hill and border areas, etc., the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of project is Rs. 25 Lakh in the manufacturing sector and Rs. 10 Lakh in the service sector. Any individual

above 18 years of age irrespective of income is eligible for assistance. For projects costing above Rs 10 lakh in the manufacturing sector and above Rs. 5 lakh in the service sector, the beneficiaries should have an educational qualification of atleast VIII standard. Units that have already availed government subsidy under any other scheme of Government of India or of State Government are not eligible. The detailed guidelines of the scheme is available on the website www.kvic.org.in.

(c) and (d) PMEGP is implemented through Khadi and Village Industries Commission (KVIC), State Khadi and Village Industries Boards (KVIBS) and District Industries Centres (DICs). KVIC is the nodal agency at the national level. Individual project proposals for setting up micro-enterprises are screened by District-level Task Force Committee (DTFC) headed by District Magistrate/Collector and are recommended to Banks for sanction. No specific recommendation, as such, is necessary from State Government.

Promotion of Agro and rural industries

4268. SHRI K.C. TYAGI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of action taken by Government for implementation of various schemes to promote agro and rural industries including the Prime Minister's Employment Generation Programme (PMEGP), scheme-wise and State/Union Territory-wise;

(b) the action taken by Government to address the shortcomings, if any, noticed therein;

(c) whether some of the agro and rural industries are on the verge of closure; and

(d) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA) : (a) and (b) Government in the Ministry of Micro, Small and Medium Enterprises has been implementing a number